

Class XI (Science) at KV, Pauri, the accommodation provided by the District Administration was not found suitable by KVS. The proposal of the District Administration was to start the class in an abandoned cold storage, which is not structurally safe for running a class. Opening of class XI (Science) is dependent on District Administration making available suitable accommodation for the purpose.

Financial Assistance under National Creche Fund Scheme

†*117. SHRIMATI MAYA SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of institutions which have sought financial assistance from creche fund during the years 2004 and 2005 under the National Creche Fund Scheme, 1994;

(b) the places in Madhya Pradesh where the above-mentioned scheme has been implemented; and

(c) total amount provided to Madhya Pradesh during the years 2004 and 2005?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) The number of Institutions which sought financial assistance from the National Creche Fund Scheme 1994 were 120 and 70 respectively during the years 2004 and 2005.

(b) the Scheme has been implemented in the Districts of Gwalior, Guna, Jabalpur, Mandla, Rewa, Morena, Rajgarh, Bhind and Neembuch in Madhya Pradesh.

(c) Under the scheme, an amount of Rs. 2.09 lakhs and Rs. 0.73 lakhs was released to the organizations during the years 2004-05 and 2005-06 respectively for running creches in the State of Madhya Pradesh.

Schemes for increasing number of Minorities in State and Central Services

†*118. SHRI ALI ANWAR: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government have formulated special schemes with a

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RAJYA SABHA

view to increase the number of minorities in State and Central Services;

(b) if so, the details of the progress made with regard to implementation of these schemes;

(c) whether Government have received as to what percentage the minority representation has increased in State/Central services, Central Government police force, Railways, nationalised banks and public sector undertakings after implementation of the above schemes; and

(d) if so, the outcome thereof and the details of initiatives taken by Government in this regard?

THE MINISTER OF MINORITY AFFAIRS (SHRI A. R. ANTULAY):

(a) to (d) Yes, Sir. The Prime Minister's new 15 Point Programme for the Welfare of Minorities provides for an equitable share for minorities in employment in public services. It envisages that in the recruitment of State and Central Services, State and Central police forces, Railways, nationalised banks and public sector enterprises special consideration will be given to minority communities.

Under the 15-Point Programme, an exclusive scheme is envisaged for giving coaching to candidates belonging to minority communities in Government institutions and private coaching institutes credibility.

Central paramilitary forces have been advised to ensure sufficient representation to minorities by making minority community candidates aware of the employment opportunities/recruitment programme and the incentives/prospects available in the these forces.

All public sector undertakings have been advised that wherever a Selection Committee/Board is constituted for making recruitment to ten or more vacancies in Group 'C' and Group 'D' posts/services, it shall be mandatory to have one member belonging to a minority community in such committees/boards.

As per the available information, the representation of minorities in Central Ministries/Departments, including attached offices and public sector enterprises, was around 8.6%.